

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1305  
ANSWERED ON TUESDAY, THE 14<sup>th</sup> MARCH, 2017**

**CONSTITUTION OF SPECIALISED TEAM TO BRING DOWN COURT CASES**

**QUESTION**

1305. SHRI SANJAY SETH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has constituted or proposes to constitute any specialised team for setting up a mechanism to bring down the number of pending cases related to the Ministry, if so, the details thereof; and

(b) whether a serious concern has been raised on the rising number of court cases in various courts and if so, the details thereof ?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF CORPORATE AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a): Ministry has neither constituted any specialised team for setting up a mechanism to bring down the number of pending court cases related to the Ministry nor does it propose to constitute such team.

(b): The Ministry has not received any such concern.

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